

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

\*\*\*\*\*

**O R D E R**

No: 1175 Dated: 12-12-2017

In terms of Rule 15(1) of SRO 53 dated 01-03-2007,  
sanction is hereby accorded to the grant of one month's leave  
salary, in favor of the following Judicial Officers:-

S.No.	Name of the Officer S/Shri
1.	Syed Tauqeer Ahmad, Principal District & Sessions Judge, Anantnag;
2.	Mohammad Rafiq Chak, Forest Magistrate, Srinagar;
3.	Ms.Artil Mohan, Sub-Judge(LRP) High Court Wing, Jammu;
4.	Mrs.Renu Dogra, Sub-Judge, Bhandarwah;
5.	Umesh Sharma, Munsiff(LRP) High Court Wing, Srinagar.

**By Order.**

  
**(Sanjay Dhar)**  
**Registrar General**

No: 32676-81/95 Dated: 12-12-2017

Copy to the:-

1. Shri S.
2. Chief Accounts Officer, High Court of J&K, Jammu.

.....for information and n/a.

  
**Registrar General**

*CPC for  
application on  
12/12/17*